IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 481 of 2020

…

1.Pinki Kumari @ Piki Kumari
2.Shanti Devi @ Aanti Devi .... Appellants

-V e r s u s-

1.The State of Jharkhand
2.Ramani Budh @ Puja ..... Respondent

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Appellants : Ms. Vani Kumari, Advocate.
For the State : Mr. Shekhar Sinha, P.P.

…

05/25.03.2021

1. On the instructions of the appellants, learned counsel for the appellants seeks permission to withdraw the present appeal and submits that the appellants shall surrender in the court below.

2. Learned A.P.P. is present.

3. Heard. In view of the submissions of the learned counsel for the appellants, this appeal is, hereby, dismissed as withdrawn.

(AMITAV K. GUPTA, J.)

APK